

(b) the action taken by the bank management on the suggestion made by the C.B.I. against guilty employees ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) Central Bureau of Investigation (CBI) has reported that on the basis of its investigation into the case relating to fraud in the payment of bonus in the Head office of State Bank of Indore, it had recommended sanction for prosecution in respect of one employee and regular departmental action against another employee.

(b) State Bank of Indore has reported that while criminal case has been filed against one employee in the Court of the Special Judge Indore, on 9.12.87, departmental action has also been initiated against the other employee. The Bank has further reported that departmental action against a third employee has also been initiated.

[Translation]

#### Execution of lease deeds by State Bank of India

10007. SHRI RAJ KUMAR RAI : Will the Minister of FINANCE be pleased to state :

(a) whether the legal documents required for lease deeds are got executed in all the branches of the State Bank of India in Delhi;

(b) if not, the number of branches where it is not done;

(c) whether the owners of houses and the bank sign an agreement on blank paper as a substitute procedure;

(d) whether it is a fact that in some cases lease deed is required to be executed through court and only then the amount of rent is released;

(e) if so, the reasons for adopting such a dual policy;

(f) whether Government propose to conduct an inquiry into the entire matter; and

(g) if so, by what time and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (g) The information is being collected and to the extent available will be laid on the Table of the House.

[English]

#### Shrimp industry of Andhra Pradesh

10008. SHRI T. B. LA GOUD : Will the Minister of COMMERCE be pleased to state :

(a) whether stagnation in shrimp landings in Andhra Pradesh will affect the long term prospects of export targets of marine products; and

(b) the steps being taken by Government to assist the Andhra Pradesh fishing industry which is in doldrums ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) The shrimp landings in Andhra Pradesh, show a fluctuating trend, but are not likely to affect prospects of long term export target of marine products from India.

(b) The steps being taken by Government to assist the Andhra Pradesh fishing industry includes setting up a Prawn Hatchery in Andhra Pradesh and promotional measures/subsidy schemes administered by Marine Products Export Development Authority for development of prawn farms and prawn seed banks.

#### Capacity utilisation of N.T.C., Kuppur (U.P.)

10009. SHRI ATISH CHANDRA SINHA : Will the Minister of TEXTILES be pleased to state :